HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

Dated, Shillong, the___August, 2018

No.HCM.II/33/2017-LIB/

Meghalaya, is pleased to constitute the Editorial Committee comprising the following for publication of Volume 3 Issue 1 (2018) of the Newsletter of the High Court of Meghalaya.

- 1. Smti. B.Mawrie, Registrar General, High Court of Meghalaya as Chief Editor;
- 2. Smti. R. Rymbai, Assistant District and Sessions Judge, Shillong as Editor;
- 3. Shri. A.W. Lanong, Jt.Registrar cum-OSD, High Court of Meghalaya as Editor;
- 4. Shri Vincent Rani, Computer Operator, High Court of Meghalaya as co-ordinator.

By order,

REGISTRAR GENERAL

Memo. No.HCM.II/33/2017-LIB/ 4289A

Shillong, the 9th August, 2018

Copy to for information:

- The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya.
- 2. The P.S to Hon'ble Mr.Justice S.R.Sen, Judge, High Court of Meghalaya.
- 3. PA to Smti. B.Mawrie, Registrar General, High Court of Meghalaya.
- 4. Smti. R. Rymbai, Assistant District and Sessions Judge, Shillong.
- 5. Shri. A.W. Lanong, Jt.Registrar cum-OSD, High Court of Meghalaya.
- 6. The System Analyst, High Court of Meghalaya, for uploading the same in the official website.
 - 7. Shri Vincent Rani, Computer Operator, High Court of Meghalaya.
 - 8. Office file.

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